

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 19 of 2012 &
I.A. Nos. 33 & 34 of 2012**

Dated : 2nd February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Mr. Chandrakant M. Parekh & Anr. ... Appellant(s)

Versus

**Electricity Deptt. of Dadara &
Nagar Haveli & Anr. ...Respondent(s)**

Counsel for the Appellant(s): Mr. Rohit N. Rao

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **09.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/VS